

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:2991

ANSWERED ON:05.09.2007

DEVELOPMENT OF LAKES

Gaikwad Shri Eknath Mahadeo;Mane Smt. Nivedita;Owaisi Shri Asaduddin;Patil Shri Pratik Prakashbapu

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) the details of proposals received by the Union Government for development of lakes under National Lake Conservation Plan, State-wise;
- (b) whether all the proposals have been cleared;
- (c) if so, the details thereof;
- (d) if not, the reasons therefor; and
- (e) the time by which the remaining proposals are likely to be cleared?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI NAMO NARAIN MEENA)

(a) to (e) The Ministry is implementing the scheme of National Lake Conservation Plan (NLCP) since June, 2001 for conservation and management of polluted and degraded lakes in urban and semi-urban areas, on a 70:30 cost sharing basis between the Central Government and the respective State Governments. The state-wise details of the Lake Conservation Proposals received by this Ministry for consideration under the NLCP are given in Annexure. Out of the proposals received so far, the Ministry has sanctioned 32 projects for conservation of 48 lakes at an estimated cost of Rs. 617.34 crore. Some pending project proposals having technical deficiencies, needs modifications by the State Government. The proposals for new lakes are considered for sanction subject to their admissibility as per NLCP guidelines, pollution status, prioritization and availability of funds under the Plan.